

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR RUDRAKSH DEALCOM PRIVATE
LIMITED OPERATING IN TRADING ACTIVITIES IN WEST BENGAL
(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Name : Rudraksh Dealcom Private Limited CIN : U51109WB2008PTC122189 PAN : AADCR8593F
2.	Address of the registered office	1D, Canal Road, 2nd Floor, Kolkata – 700 053
3.	URL of website	Nil
4.	Details of place where majority of fixed assets are located	Not Applicable
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be obtained via email from cirp.rudraksh@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained via email from cirp.rudraksh@gmail.com
10.	Last date for receipt of expression of interest	March 12, 2023
11.	Date of issue of provisional list of prospective resolution applicants	March 14, 2023
12.	Last date for submission of objections to provisional list	March 16, 2023
13.	Process email id to submit EOI	cirp.rudraksh@gmail.com

Date: February 25, 2023

Place: Kolkata

Neeraj Jain

Resolution Professional of M/s Rudraksh Dealcom Private Limited
(Under Corporate Insolvency Resolution Process)

IBBI Regn. No.: IBBI/IPA-001/IP-P01067/2017-2018/11758

Business Standard

The Business Standard English Kolkata Date of Publish 25/02/2023

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR RUDRAKSH DEALCOM PRIVATE LIMITED OPERATING IN TRADING ACTIVITIES IN WEST BENGAL (Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with CIN	Name : Rudraksh Dealcom Private Limited CIN : U51109WB2008PTC122189 PAN : AADCR8593F
2.	Address of the registered office	1D, Canal Road, 2nd Floor, Kolkata – 700 053
3.	URL of website	Nil
4.	Details of place where majority of fixed assets are located	Not Applicable
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be obtained via email from cirp.rudraksh@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained via email from cirp.rudraksh@gmail.com
10.	Last date for receipt of expression of interest	March 12, 2023
11.	Date of issue of provisional list of prospective resolution applicants	March 14, 2023
12.	Last date for submission of objections to provisional list	March 16, 2023
13.	Process email ID to submit EOI	cirp.rudraksh@gmail.com
Date: February 25, 2023 Place: Kolkata		
Neeraj Jain Resolution Professional of M/s Rudraksh Dealcom Private Limited (Under Corporate Insolvency Resolution Process) IBBI Regn. No.: IBBI/IPA-001/IP-P01067/2017-2018/11758		

আজকাল

Aajkal Bengali Edition Kolkata Date of Publish 25/02/2023

ফর্ম 'জি'	
রুদ্রাক্ষ ডিলকম প্রাইভেট লিমিটেড	
এর জন্য আগ্রহ প্রজ্ঞাপনের জন্য আমন্ত্রণ	
পশ্চিমবঙ্গে ট্রেডিং কার্যকলাপ পরিচালনায় যুক্ত	
[ইনসলভেন্সি অ্যান্ড ব্যাঙ্করাপসি (ইনসলভেন্সি রেজোলিউশন প্রসেস ফর কর্পোরেট পারসনস) রেগুলেশনস, ২০১৬ এর রেগুলেশন ৩৬এ(১) অধীনে]	
দরকারি তথ্যাবলি	
১	কর্পোরেট ঋণগ্রহীতার নাম এবং সিআইএন
২	রেজিস্টার্ড অফিসের ঠিকানা
৩	ওয়েবসাইটের ইউআরএল
৪	সিংহভাগ স্থায়ী পরিসম্পদ যেখানে অবস্থিত, সেই স্থানের বিশদ বিবরণ
৫	মূল পণ্য/পরিষেবার ইনস্টলড ক্যাপাসিটি
৬	শেষ অর্থবর্ষে বিক্রিত মূল পণ্য/পরিষেবার পরিমাণ এবং অর্থমূল্য
৭	কর্মী/শ্রমিকের সংখ্যা
৮	সর্বশেষ উপলব্ধ দুই বছরের আর্থিক বিবৃতি (তফসিল সহ), ঋণদাতাদের তালিকা, প্রক্রিয়া সম্পর্কিত পরবর্তী ঘটনাবলির প্রাসঙ্গিক তারিখ ইত্যাদি বিশদ তথ্য যেখানে পাওয়া যাবে:
৯	উক্ত কোডের ২৫(২)(এইচ) ধারায়ীনে রেজোলিউশন আবেদনকারীদের যোগ্যতামান এখানে পাওয়া যাবে:
১০	এক্সপ্রেশন অফ ইন্টারেস্ট প্রাপ্তির শেষ তারিখ
১১	সভা/রেজোলিউশন আবেদনকারীদের প্রতিনিধিত্ব তালিকা জারির তারিখ
১২	প্রতিনিধিত্ব তালিকার বিরুদ্ধে অভিযোগ পেশের শেষ তারিখ
১৩	ইউআই জমার প্রসেস ই-মেল আইডি
তারিখ: ২৫ ফেব্রুয়ারি, ২০২৩	
স্থান: কলকাতা	
মোসার্স রুদ্রাক্ষ ডিলকম প্রাইভেট লিমিটেডের রেজোলিউশন প্রফেশনাল (কর্পোরেট ইনসলভেন্সি রেজোলিউশন প্রসেসের অধীন)	
আইবিবিআই রেজিঃ নং: IBBI/IPA-001/IP-P01067/2017-2018/11758	

ত
আ
ইউ
মে
প্রতি
সিডি
কোম
বিজ্ঞা
কপে
কলং
ফ্যাক্ট
সিডি
বাণি
ফ্যাটি
প্রণা
সিডি
প্রতি
এবং
(পুরা
৭
আহা
২৩
পয়স
৬২
৫
অর্থ
হবে
৭
২
৬
নিত
নীচে
তারি
পরব